

21 August 2014



# Security Council

## SC/11530

Department of Public Information • News and Media Division • New York

### SECURITY COUNCIL 1988 COMMITTEE ADDS QARI RAHMAT TO ITS SANCTIONS LIST

On 20 August 2014, the Security Council Committee established pursuant to resolution 1988 (2011) approved **the addition of the individual** specified below to the Committee's List (the 1988 List) of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2160 (2014).

As a result of the new listings, any individual or entity that provides financial or material support to the name detailed below, including the provision of arms or recruits, is eligible to be added to the 1988 Sanctions List and subject to the sanctions measures:

#### **A. Individuals associated with the Taliban**

**TI.R.172.14. Name:** 1: QARI 2: RAHMAT 3: na 4: na

**Name (original script):** قاری رحمت

**Title:** na **Designation:** na **DOB:** a) 1981 b) 1982 **POB:** Shadal (variant Shadaal) Bazaar, Achin District, Nangarhar Province, Afghanistan **Good quality a.k.a.:** Kari Rahmat **Low quality a.k.a.:** na **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** a) Kamkai Village, Achin District, Nangarhar Province, Afghanistan b) Nangarhar Province, Afghanistan **Listed on:** 21 Aug. 2014 **Other information:** A Taliban commander since at least Feb. 2010. Collects taxes and bribes on behalf of the Taliban. Liaises with and provides Taliban operatives in Nangarhar Province, Afghanistan, with information, guidance, housing and weapons and has emplaced improvised explosive devices (IED) and conducted attacks against International Security Assistance Force (ISAF) and Afghan forces.

For further details relating to the listings, please refer to the narrative summaries of reasons for listing of the above-mentioned names annexed to this release. In accordance with paragraph 22 of resolution 2160 (2014), the narrative summary of reasons for listing the above-mentioned name are also available on the 1988 Sanctions Committee's website at: <http://www.un.org/sc/committees/1988/NST17214E.shtml>

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the fifth update of the List in 2014.

An updated List is accessible on the Committee's website at the following URL:

<http://www.un.org/sc/committees/1988/list.shtml>.

#### ANNEX

#### TI.R.172.14. QARI RAHMAT

*Date on which the narrative summary became available on the Committee's website:* 21 August 2014

Qari Rahmat was listed on 21 August 2014 pursuant to paragraph 2 of resolution 2160 (2014) for "participating in the financing, planning, facilitating, preparing or perpetrating of acts or activities by, in

conjunction with, under the name of, on behalf of, or in support of”, “supplying, selling or transferring arms and related materiel to” as well as “recruiting for” and “otherwise supporting acts or activities of those designated and other individuals, groups, undertakings and entities associated with the Taliban in constituting a threat to the peace, stability and security of Afghanistan”.

*Additional information:*

Qari Rahmat has been a Taliban commander since at least February 2010. In early 2013, Rahmat served as a Taliban commander in the Shadaal Bazaar area of Achin District, Nangarhar Province, Afghanistan. Rahmat directed the activities of approximately 300 Taliban operatives in Achin District and provided operational guidance and weapons to these operatives. In late 2012, Rahmat led an attack on Afghan forces in Kot District, Nangarhar Province, Afghanistan. As of mid-2012, Rahmat served under the Taliban shadow district chief for Achin District, Nangarhar Province, Afghanistan. During this time, Rahmat was a Taliban facilitator who emplaced improvised explosive devices and conducted attacks against International Security Assistance Force (ISAF) and Afghan forces.

Rahmat also collects taxes and bribes on behalf of the Taliban. As of early 2013, Rahmat collected taxes on behalf of the Taliban from drug traffickers based in the Shadaal Bazaar, Achin District, Nangarhar Province. As of mid-2012, Rahmat was in charge of collecting taxes from narcotics traffickers for the Taliban.

Rahmat provides intelligence information to the Taliban. As of early 2013, Rahmat provided his Taliban superiors with information on the activities of Afghan government officials and Afghan security forces in Achin District, Nangarhar Province. Rahmat gathered intelligence for the Taliban from Afghan Government employees as of mid-2012 and also conducted investigations to expose ISAF and Afghan Government informants for the benefit of the Taliban.

Rahmat has also provided lethal aid, housing, and guidance to Taliban fighters. As of late 2012, Rahmat provided rocket-propelled grenades, PKM light machine guns, and AK-47 assault rifles to the Taliban. Rahmat also sheltered Taliban fighters at his guest house and provided tactical guidance to Taliban fighters during this period. As of late 2011, Rahmat had a guest house in Achin District where Taliban members often stayed.

*Related listed individuals and entities:*

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